

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18/02/2019

O.A./260/189/2013

BALARAM BEHERA  
-V/S-  
M/O RAILWAYS

ITEM NO:34

FOR APPLICANTS(S) Adv. : Mr. B. Dash

FOR RESPONDENTS(S) Adv.: Ms. S. Rajaguru

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the Respondents submitted that the benefits have already been extended to the applicant. Applicant's counsel agrees to that submission. Hence the O.A. is disposed of being infructuous.</p> <p>Copy of this order be given to Ld. Counsel for both the sides.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		